NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 120(ND)11 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Shiv Charan Dua & Anr Vs M/s. Dua Pharmaceuticals Pvt Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jainander	Advocale	Ruspondent - 3	Feiniden
2.	Sanjay Kl 2 Pragega B	hamig Alvocatis	Reap'No 122	Langung Com

ORDER

None for the petitioner. Learned counsel for the respondent Nos. 1 & 3 are present. List on 21.11.2016 for the appearance of the petitioner and for arguments as a last chance.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)